

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No. 10

MA 3002/2019, MA 3845/2019, CA 4103/2019, CA 03/2020,
CA 511/2020, CA 1041/2020, CA 1001/2020, CA 1163/2020,
CA 1192/2020, CA 10/2021, CA 16/2021, CA 93/2021,
CA 96/2021, CA 100/2021, CA 102/2021, CA 111/2021,
CA 136/2021, CA 171/2021, CA 209/2021, CA 223/2021,
CA 224/2021, CA 228/2021, CA 233/2021, IA 267/2021 &
IA 1739/2021 In CP 3638/MB/2018

IN THE MATTER OF

Union of India
Vs

Infrastructure Leasing & Financial Services Ltd & Ors

... Petitioner

... Respondent

Order under Section 242(4) & 241-242 of the Companies Act, 2013

Order Delivered on 31.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant: Ms. Vinita Sahitya (CA 1001 of 2020), Ms. Savani Gupte a/w Mr. Devarsh Shah, i/b Samvad Partners (CA 102/2021), Adv. Sanjeev Sambasivan i/b Phoenix Legal (CA 111/2021), Mr. J. P. Sen a/w Adv. Jaideep Khallar and Adv. Pranav Shah, i/b Abhishek Adke (IA 1739/2021), Mr. Bimal Rajasekhar (CA 511/2020), Mr. Aniket Mokashi, i/b Amit

For the Respondent: Mr. Ashish Kamat a/w Mr. Adarsh Saxena, Ms. Drishti Das, Mr. Varun Srinivasan, Ms. Shivani Sathe, Adv. Deep Roy, Adv. Shrishti Agnihotri, Mr. Vinita Sahitya, Mr. Rugved More a/w Mr. Akhil Mahesh, i/b L&L Partners, Adv. M. S. Bharadwaj. Adv. Vivek Patil, i/b Vivek Patil & Assoc.

ORDER

List the matter on 02.09.2021.

Sd-

**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**

Sd/-

**(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)**